ORDER

Dated: 4th May, 2018

Subject: Guidelines for differentiation between edible ice and non-edible ice—reg.

Sir/Madam,

The use of non-edible ice, which is made from non-potable water, for edible purpose is a health hazard. Similarly, the incorrect use of non-edible ice for preservation/storage/transportation of perishable food commodities may lead to contamination of such food commodities. It has been observed that in the absence of any visible distinction between edible ice and non-edible ice, the latter is also being diverted and consumed for edible purpose.

2. The standards of edible ice have been prescribed in Regulation 2.7.5 of the Food Safety and Standards (Food product Standards and Food Additives) Regulations, 2011. Further, FSSAI had issued Order No. 1(98)2015/Asso. Representation/Enq/FSSAI dated 25th April, 2017 whereby it was conveyed that any ice/ice blocks used in preservation/storage/transportation of food products or coming in contact with food products should conform to the microbiological requirements as prescribed for edible ice under the said Regulation.

3. With a view to check the misuse of non-edible ice as edible ice, it has been decided that food colour (Indigo Carmine or Brilliant Blue up to 10 ppm) must be used in production of non-edible ice, including non-edible ice blocks coming in contact with food products during preservation/storage/transportation of perishable food commodities, to give it a bluish look/appearance so as to enable clear differentiation with edible ice which must remain colourless.

4. In view of the above, all food business operators engaged in the production/use of edible/non-edible ice must ensure visible distinction between edible and non-edible ice by using food colour as mentioned above in non-edible ice w.e.f. 1st June, 2018. Food Safety Commissioners of States/UTs are requested to enhance surveillance/enforcement on the sale of non-edible ice so as to ensure compliance of this directive.

Yours faithfully

(Garima Singh)
Director, Regulatory Compliance
Tel. 23220990

To

(iii) Commissioner of Food Safety of all States/UTs
(iv) All Central Licensing Authority
(v) All Food Business Operators
(vi) CITO, FSSAI: For uploading this order on FSSAI website.